

**IN THE INCOME TAX APPELLATE TRIBUNAL "K"
BENCH, MUMBAI**

**BEFORE SHRI RAJENDRA, AM &
SHRI SANDEEP GOSAIN, JM**

आयकरअपीलसं./ I.T.A. No. 368/Mum/2017
(निर्धारणवर्ष / Assessment Year: 2012-13)

K Line Ship Management (India) Pvt. Ltd. 301 Durolite House, Plot No. C-1, Opp-Laxmi, Indl. Estate, New Link Road, Andheri (w), Mumbai-400053	बनाम/ Vs.	ACIT Cir 10(1)(2) R. No. 651, Aayakar Bhavan, M. K. Road, Mumbai-400 020
स्थायीलेखासं ./जीआइआरसं ./PAN/GIR No. AADCK0235F		
(अपीलार्थी/Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थीकीओरसे/ Appellant by	:	Ms. Saloni Shah
प्रत्यर्थीकीओरसे/Respondentby	:	Shri Saurabh Deshpande

सुनवाईकीतारीख/ Date of Hearing	:	22/03/2018
घोषणाकीतारीख / Date of Pronouncement	:	22/03/2018

आदेश / ORDER

Per Sandeep Gosain, Judicial Member:

The Present Appeal has been filed by the assessee against the order of Commissioner of Income Tax (Appeals)-1(WZ), Mumbai dated 15.11.16 for AY 2012-13.

2. At the very outset, our attention was drawn towards letter dated 10.04.17 wherein the assessee has requested to withdraw the present appeal.
3. Considering the contents of the letter as mentioned above, we allow the request of the assessee for withdrawing the present appeal.
4. In the net result, the appeal filed by the assessee stands **dismissed as withdrawn.**

Order pronounced in the open court on 22nd March, 2018

Sd/- (Rajendra)	Sd/- (Sandeep Gosain)
लेखासदस्य / Accountant Member	न्यायिकसदस्य / Judicial Member
मुंबई Mumbai; दिनांक Dated :	22.03.2018
<i>Sr.PS. Dhananjay</i>	

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT- concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायकपंजीकार
(Dy./Asstt.Registrar)

आयकरअपीलीयअधिकरण, मुंबई/ ITAT, Mumbai